

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 16

IA 877/2023 In C.P. (IB)/6(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 09.05.2024

NAME OF THE PARTIES: **HEWLETT PACKARD FINANCIAL**
SERVICES(INDIA) PRIVATE LTD V/s
NUFUTURE DIGITAL (INDIA) LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 877/2023

1. Ms. Barsha Dikshit, PCS appeared for the Applicant.
2. Mr. Kewal Buddhdev, Advocate appeared for the Respondent.
3. Learned Counsel for the Respondent seeks adjournment on the ground that arguing Counsel is not available. This is last adjournment granted. No further adjournment shall be granted to the Respondent.
4. List this matter on **06.06.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)